GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:977 ANSWERED ON:28.11.2011 N FOR IMPLEMENTING SCHEMES FOR SCS Agarwal Shri Rajendra

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there is a plan to set up a special sub-plan for implementing schemes to-directly benefit Scheduled Castes persons, families or SC localities:
- (b) if so, the details thereof; and
- (c) the proposed financial allocation for this scheme?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOL£ON)

(a)to(c): As per guidelines of the Planning Commission a portion of the annual plan outlay of Central and State Govts. proportionate to the population of Scheduled Castes in the Country/State, is expected to be earmarked for programmes directly benefiting SCs.Such outlays constitute the Scheduled Caste Sub-Plan.

As per fresh guidelines issued by the Planning Commission in December, 2010, 25 Central Ministries/Deptts. are expected to earmark outlay under SCSP to the specific Ministry-wise extent, as stipulated in the guidelines.

SCSP outlay is shown in the budget under a separate minor head `789`. In central budget, 2011-12. total outlay reflected under SCSP in the above minor head was Rs.31272.05 crore.